GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT RAJYA SABHA

UNSTARRED QUESTION NO. 2192 TO BE ANSWERED ON 12.05.2016

2192. TRAINING OF RAG PICKERS FOR WASTE MANAGEMENT

SHRI BAISHNAB PARIDA:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether it is proposed to train rag picking boys in Delhi in managing waste system, if so, the details thereof; and
- (b) whether such a kind of project is also proposed to be initiated for the beggars in Delhi or other parts of the country to help control begging and if so, the details thereof?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA)

- (a) The Ministry of Housing and Urban Alleviation have informed that they have been implementing a Centrally Sponsored Scheme "Deendayal Antyodaya Yojana-National Urban Livelihoods Mission (DAY-NULM) in all the statutory towns. DAY-NULM has provision for training to rag pickers. The funds are also made available by them to the Government of Delhi but till now they have not reported about any such training.
- (b)The States are responsible for taking necessary preventive and rehabilitative steps. As per available information, 20 States and 2 Union Territories have either enacted their own Anti-Beggary Legislation or adopted legislations enacted by other States/UTs. Presently, there is no scheme of the Central Government on Beggary. National Consultation Meetings were held with the representatives of Central/State Governments, NGOs, Institutes and Individual Experts in the field of Beggary to discuss the issues related to Beggary. In these meetings, it was inter-alia, recommended to explore the feasibility of framing a Central Scheme for rehabilitation of Beggars. Accordingly, a Scheme for Protection, Care and Rehabilitation of Destitutes is under formulation which has, inter-alia, provision for providing skill development training to the able bodied destitutes.
